


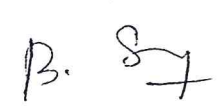
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/34/(241/242)/CB/2017  
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT  
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	ROHINI RAVIKUMAR.	Counsel for. Respondent 1 & 2	
2.	B. SARANYA	Counsel for Petitioner	

**ORDER**

Both parties alongwith their counsel are present. Counsel for respondent submitted that the respondent is intending to settle the matter and for making a proposal for settlement, he prayed for time. Time is extended at request. Put up on 12.09.2017 at 10.30 A.M.

SD/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)